

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 29-11-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.100 of 2017 (SZ)	B.Narender Reddy Telangana State and another Vs The State of Telangana Rep by its Chief Secretary, Telangana Secretariat, Telangana State and 11 others	M/s. G.Stanly Hebzon singh Counsel for Applicant M/s.H.Yasmeen Ali for R1,R2,R4,R6, R7 to R12 M/s.T.Saikrishnan for R5	For Reply of R5
2	Application No. 138 of 2017 (SZ)	Y.Sethupathi, Kathirampatti Post, Erode Vs The District Collector, Erode and 4 others	M/s. R.Prabakar, Counsel for Applicant M/s. E.Manoharan for R1 & R4 M/s. H.Yasmeen Ali for R2 & R3 M/s. Ramshankar for R5	For Reply of R1,R4, R5
3	Application No.164 of 2017 (SZ)	M.Dhamotharan Tiruppur Vs The Secretary to Government Environment & Forest Department, Government of Tamil Nadu, Secretariat, Chennai And 5 others	M/s. Taaurs Associates Counsel for Applicant M/s. E.Manoharan for R1, R2, R4 , R5 M/s. Rita Chandrasekar for R3 M/s. Srinivas for R6	For Reply of R1,R2, R4, R5,R6
4	Application No.188 of 2017 (SZ)	C.H.Balamohan Pudhucherry Vs The Union of India Rep.,by its Secretary to the Government, Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Yogeshwaran.A Counsel for Applicant M/s. K.R. Harin for R2,R3 & R5 M/s. G.Dhamodaran for R6 M/s. S.Padma for R7	MoA & Reply of R1,R4 For Reply of R2,R3, R5 to R7

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.165 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 9 others	M/s. K.Mageshwaran Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2,R6 M/s. E.Manoharan for R3 & R7 M/s. K.Prabakar for R4 M/s. H.Yasmeen Ali for R5 M/s.Dua Associates for R8	MoA & Reply of R9 & R10
2	Application No.221 of 2017 (SZ)	Sairam Avenue First Cross Street Owners and Residents Welfare Association, Rep.,by its Secretary, K.Thiagarajan Vs The Department of Urban Development, Rep.,by the Secretary in Charge, State of Tamil Nadu, Secretariat, Chennai, and 3 others	M/s. P.Anbarasan Counsel for the Applicant M/s. E.Manoharan for R1 M/s. Rita Chandrasekar for R2 M/s. R.Suriya Prakash for R3 & R4	For Reply of R1 to R4
3	Application No.233 of 2017 (SZ)	V.Jagadeesh Ponneri Taluk, Tiruvallur District Vs The Secretary to the Government, Revenue Department, Government of Tamil Nadu, Chennai and 11 others	M/s. B.S.Jhothiraman Counsel for Applicant M/s. Me.Saraswathy for R2	MoA & Reply of R1, R3 to R12
4	Appeal No.57 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District Vs The Tamil Nadu Pollution Control	M/s. V.Suthakar Counsel for Appellant M/s. Rita Chandrasekar for R1,R2	Reply filed

		Board Rep.,by its Member Secretary Guindy, Chennai , And 2 others	M/s. Muthumani Doraisamy for R3	
5	Appeal No.58 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai And 2 others	M/s. V.Suthakar Counsel for Appellant M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	Reply filed

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Registrar